

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No. 50 of 2016 (SZ) (THC)**

Applicant(s)

S.Paul Raj
Kayalpattinam
Thiruchendur Taluk

Respondents

The Commissioner,
Kayalpattinam Municipality

2. The District Environmental Engineer
Tamil Nadu Pollution Control Board
Tuticorin

Legal Practitioners for Applicant(s)

Mr.A.Yogeshwaran
Neha Miriam Kurian

Legal practitioners for respondent(s)

Mr.Abdul Saleem for R1
Mr.Azhamperumal for R2

Note of the Registry	Orders of the Tribunal
Item No.6	<p>Date: 13th September, 2017</p> <p>At the request of the learned counsel appearing for the 1st respondent, for filing status report, post the application on 30.10.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>